OFFICE ORDER

In terms of provisions contained in Section 5(1) of the RTI Act, 2005, Sh. Sudhir Kapoor, Deputy Director is hereby designated as CPIO in respect of CL V Section of this Ministry during the leave period of Ms. Kamna Sharma, Deputy Director with immediate effect and until further orders.

[Signature]
(Anil Prashar)
Under Secretary to the Govt. of India
Tele: 23381349

To:

Shri Sudhir Kapoor
Deputy Director

Copy to:

1. PSO to Secretary, MCA
2. PPS to Addl. Secretary, MCA
3. PS to JS(AC)/JS(B)
4. JD(MRB)
5. e-Governance cell with request to upload the Office Order under the RTI column on the Website of this Ministry, with caption “Designation of CPIO in respect of CL V Section, MCA-Office Order dated 01.02.2017”